

Prl. Civil Judge Jr.Divn and JMFC
Sri. Vinod Balnaik
PRL. CIVIL JUDGE AND JMFC COURT
Cause List Date: 18-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	C.C. 4228/2016 (FOR SETTELEMENT)		Sowbhagyamma Vs Thammaiah.T.M.	
2	CrI.Misc. 400/2020 (EVIDENCE)		Raja Naika Vs Deputy Tahsildar	J B Sannamarappa
3	P.C.R. 472/2020 (HEARING)		Wajid Pasha Vs Nazir Alias Nasir Ahammed	S Shankar
4	P.C.R. 473/2020 (HEARING)		Janardhan T S Vs Kavya Y B	Srinivasamurthy
5	P.C.R. 475/2020 (HEARING)		T G Nagesh Vs Satheesha S	Santhosh
<u>11.00 AM to 02.00PM</u>				
6	C.C. 3834/2016 (FOR SETTELEMENT)		Basavaraju.N Vs Juel-jai-Prakash	
7	C.C. 3526/2016 (warrant to accused)		Mohan Kumar Vs Anjanappa	
8	C.C. 4606/2018 (Objections)		B.N. Annapoorna Vs R. Mahesh	JMM
9	CrI.Misc.(DVA) 11/2019 (EVIDENCE)		Shilpa N.S. Vs R. Vikram	Gururaja T N
10	CrI.Misc.(DVA) 14/2019 (NOTICE TO RESPONDENT)		Reshma Banu Vs Sadiq Pasha	M.S. Chandrashekaraiiah
11	C.C. 3987/2020 (APPEARANCE OF ACCUSED)		Kyathasandra Police Station Vs Udayakumar Alias Udaya	APP
12	CrI.Misc. 597/2020 (EVIDENCE)		Huchappa C Vs Tahsildar	K N Kumaraswamy

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<u>02.45 PM to 05.45PM</u>				
1	O.S. 468/2012 (HEARING)		Bheemaiah Vs Sub-Registrar registrar office tunkur and others	R.Omkarappa
2	O.S. 178/2014 (ARGUMENTS)		T.S.Manjunatha Vs T.M. Mohammed yusuf	K.S.Shivakumar
3	O.S. 376/2014 (EVIDENCE) IA/1/2014		Lakshmaiah Vs Rangaswamaiah	KSJ
4	FDP 17/2015 (HEARING)		Sanjeevaiah Vs Hanumantharayappa	T.S.Krishnashasthry
5	O.S. 1127/2015 (cross of pw)		Thimmakka Vs Bhagyamma	T.N.Narayanaswamy
6	O.S. 568/2016 (EVIDENCE) IA/1/2016		Narasamma Vs Narasimhamurthy	L.T.Govindaiah
7	O.S. 907/2016 (HEARING)		Thimmakka Vs Govindappa	M.Sundheendra Kumar
8	O.S. 610/2019 (summons to defendent)		Bank of BARODA Vs C.V. Hariharan	M. Balakrishna Bhat
9	O.S. 903/2019 (summons to defendent)		STATE BANK of INDIA Vs Sandeep. S	Mohamed Afroze Ahamed
10	O.S. 909/2019 (summons to defendent) IA/1/2019		Haseena Taj Vs Ramaswamy. T.P	K.H. Hari Kumar
11	O.S. 240/2020 (summons to defendent) IA/1/2020		T R Venkatesh Alias R Venkatachala Vs P K Manjuantha	Harish Babu
12	O.S. 248/2020 (summons to defendent) IA/1/2020		Jothi Vs Babu T H	Nijalingappa M E
13	O.S. 427/2020 (NOTICE)		Canara Bank Vs Vasanath kumar R	Mohamed Afroze Ahamed
14	O.S. 448/2020 (HEARING) IA/1/2020		Gangamma Vs T S Nagaiah	B Eraiah
15	O.S. 473/2020 (summons to defendent) IA/1/2020		Chikkaveerappa Vs Malleshaiah	G K Rangannatha

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16	O.S. 567/2020 (summons to defendent)		state Bank of India Branch Manager Sri Vinselas Lakra Vs Chaitra H B	Shams Us Tabrez A
17	O.S. 744/2020 (SUMMONS) IA/1/2020 IA/2/2020		Bharath J Jain Vs B P Srinivas	Zafrulla Khan
18	O.S. 780/2020 (ORDERS) IA/1/2020 IA/2/2020		Mary Rajitha Kumari Vs Lazer Jaiveer	Dodda Mane Gopala Gowda
11.00 AM to 02.00PM				
19	O.S. 516/2008 (Objections)		Manjulamma Vs Byranna @ Byrappa	HSR GVR
20	O.S. 140/2010 (Cross of D.W)		Abdul Wajid Vs Chief secretary	CNH JBS
21	O.S. 913/2010 (EVIDENCE)		Rudramma @ Radhamma Vs Narasamma	R.Nagesh Rao Gaikwad S.R.Ramakrishnaiah
22	FDP 6/2011 (HEARING)		Ramakrishnappa Vs Jayaramaih	GKR GSN -RNRG-KB-PSS
23	O.S. 1143/2011 (FOR SETTELEMENT)		HC Krishnamurthy Vs H.C.Padmaraju	HB SRR
24	O.S. 1326/2011 (EVIDENCE)		K.R.Ashokkumar Vs C. Vijayakumar	K.N. Kumarswamy K.S.B.
25	O.S. 1533/2011 (HEARING)		Nagarathnamma @ T.Thirumalamma Vs Dasegowda	B.N.Rangaswamy EX-PARTE
26	O.S. 1047/2013 (Objections) IA/1/2013		Ganesh Rao Vs Venku Bai	N.H.Srinivasa Murthy
27	O.S. 369/2014 (EVIDENCE) IA/1/2014 IA/2/2014		Gangamma Vs Lakshmaiah	V.R.Venkateshappa
28	O.S. 177/2015 (cross of pw) IA/1/2015 IA/2/2015		Rajanna Vs Jagadamba @ Jagadamma	B.Somashekhara

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29	O.S. 169/2018 (EVIDENCE) IA/1/2018		L.B.Umeshachar Vs T.S.Basavaraju	Obalesha
30	O.S. 404/2018 (EVIDENCE) IA/1/2018		Hemavathi. Vs Siddaraju.K.S	Manjunatha.S.M.
31	Civil Misc 25/2018 (HEARING) IA/1/2018		Padmavathamma Vs Nagaraju	Raghu.R.
32	O.S. 812/2018 (EVIDENCE) IA/1/2018		Krishnappa Vs Susheela Sundaramma	E.Hanumantharayappa
33	O.S. 929/2018 (FOR SETTELEMENT) IA/1/2018		Hanumaiah Vs Puttalaxmamma	K.C Rajanna
34	O.S. 187/2019 (Written statement and objection) IA/1/2019 IA/2/2019		Sanmathi Jain H.N. Vs T.N. Madhukara	H.P. Nataraju
35	O.S. 787/2020 (FIRST HEARING) IA/1/2020		Canara Bank represented by its present Chief Manager Vs Shantharajaiah Y C	Jagadeeshappa
36	O.S. 792/2020 (FIRST HEARING) IA/1/2020		Shabbir Ahamed Khan Vs Riyaz Khan	K C Rajanna
Cases listed below are adjourned due to Covid 19				
37	FDP 15/2009 (Issue Reminder)	11-02-2021 (11.00 AM to 02.00PM)	M.R.Chandraiah Vs Revanna	R.Omkarappa
38	O.S. 854/2016 (HEARING) IA/1/2016	11-02-2021 (11.00 AM to 02.00PM)	Gangamma Vs Rathnamma	K.B.Anil
39	O.S. 547/2018 (EVIDENCE)	11-02-2021 (11.00 AM to 02.00PM)	Ziyaulla Vs Rudramma	Shashidhara.G.
40	O.S. 873/2018 (HEARING) IA/1/2018	11-02-2021 (11.00 AM to 02.00PM)	K.T.Kalaiah Vs Narayanaswamy	Veeranarayan.A.T.
41	O.S. 974/2018 (NOTICE) IA/1/2018	11-02-2021 (11.00 AM to 02.00PM)	Meghana.R. Vs Raveeshaiah	Ravi Kumar D.G.
42	O.S. 195/2015 (STEPS) IA/1/2015	11-02-2021	Chikkegowda Vs Mariyannaa	Shivabasappa.BA

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43	O.S. 77/2017 (Written statement and objection) IA/1/2017	11-02-2021	Bheemaraju Vs Hanumantharaya	A.T.Veeranarayana
44	O.S. 83/2018 (HEARING) IA/1/2018	11-02-2021	Jayamma Vs Boramma	A.T.Veeranarayan
45	FDP 26/2018 (NOTICE TO RESPONDENT)	11-02-2021	Mahaboobi Vs Nazeer alias Rasheedulla Khan	E.Hanumantharayappa
46	EX 73/2018 (NOTICE)	11-02-2021	Doddaiah Vs Chikkanna	Shivakumar.B.C.
47	EX 99/2018 (NOTICE)	11-02-2021	Siddalingaiah Vs Jayaramaiah	Kumaraswamy C.S.
48	FDP 37/2018 (Objections)	11-02-2021	Shashikala.S. Vs Gangambike	R.Nagesh Rao Gaikwad
49	O.S. 775/2018 (summons to defendent)	11-02-2021	Arundhathi Vs Santhosh Alias Santhu	Basavaraju R
50	O.S. 1/2019 (LIST OF WITNESS AND DOCUMENTS)	11-02-2021	Lakshmiddevamma Vs Narasaraju	V.R.Venkateshappa
51	EX 8/2019 (STEPS)	11-02-2021	Shrirama Transport Company Ltd. Vs N.C. Chethan Kumar	Gireesh H.V.
52	O.S. 111/2019 (HEARING)	11-02-2021	Dena Bank Vs Sameer Ahamed	Mohammed Afroze Ahamed
53	O.S. 181/2019 (summons to defendent)	11-02-2021	Canara Bank Vs Narayan V	S. R. Venu Gopal
54	O.S. 266/2019 (summons to defendent)	11-02-2021	STATE BANK of INDIA Vs Hraish B	Balakrishna Bhat M
55	O.S. 302/2019 (EVIDENCE) IA/1/2019	11-02-2021	Murthy Vs Bheemanarasaiah	C. Suresh Kumar
56	O.S. 308/2019 (EVIDENCE) IA/1/2019	11-02-2021	Shivamma Vs Vijayalakshamma	N.C. Gangadhara Shasthri
57	FDP 13/2019 (NOTICE)	11-02-2021	Siddalingaiah Vs Govinda Gowda alias Govindaiah	Narayana G.S.

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58	O.S. 343/2019 (EVIDENCE)	11-02-2021	Canara Bank Vs Chikkanna	Venugopal S.R.
59	O.S. 381/2019 (EVIDENCE) IA/1/2019 IA/2/2019	11-02-2021	A.Shankarachar Vs Geethadevi	Venkatesh K.C.
60	O.S. 426/2019 (STEPS) IA/1/2019	11-02-2021	Venkatesh A.L Vs Kariyappa	Ashwatha Kumar
61	O.S. 600/2019 (EVIDENCE)	11-02-2021	Laxminarasimhaiah.K. Vs N.Narasimhaiah	H.G.Narasaraju
62	FDP 22/2019 (warrant to accused)	11-02-2021	Jayamma Vs Jayamma	S. Sadashivappa
63	O.S. 618/2019 (AWAIT SUMMONS AND NOTICE)	11-02-2021	Ahamad Pasha Vs The Chief Secretary	T.H. Habeebulla Khan
64	EX 131/2019 (Objections)	11-02-2021	K.S. Nagaraju Vs Ashok Kumar. K	K.S. Shivakumar
65	O.S. 798/2019 (EVIDENCE) IA/1/2019 IA/2/2019 IA/3/2019	11-02-2021	N. Rajanna Vs The Commisioner	N.Basavaraj
66	O.S. 805/2019 (EVIDENCE)	11-02-2021	Madhu.K.R Vs Radhamma	Arun kumar
67	O.S. 822/2019 (summons to defendent) IA/1/2019	11-02-2021	C.B. Suman Vs D. Purushotham	B. Somashekara
68	O.S. 886/2019 (summons to defendent) IA/1/2019	11-02-2021	C. Malleshaiah Vs Sandesh Kumar	T.K. Surendra Singh
69	O.S. 10/2020 (summons to defendent)	11-02-2021	H.N.Harisha Vs T.M.Nagaraju	T.NARAYANASWAMY
70	O.S. 51/2020 (SUMMONS) IA/1/2020 IA/2/2020	11-02-2021	Aftab aliyas afthab alam Vs Chandrakala	A.T.S
71	O.S. 95/2020 (EVIDENCE) IA/1/2020 IA/2/2020	11-02-2021	DR Manjunatha Prabhu B H Vs The Commissioner	K Borappa

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1	C.C. 145/2007 (FOR COMPLAINANCE)		Rural police Vs Lingaraju	APP KB
2	C.C. 1725/2007 (FOR COMPLAINANCE)		Rural police Vs Arjuna	APP
3	C.C. 1696/2009 (FOR COMPLAINANCE)		Tumkur rural police station Vs Ravindra reddy	APP
4	C.C. 2070/2010 (FOR COMPLAINANCE)		Rural P.S. Vs Doddasiddaramaiah	APP BRD
5	C.C. 601/2009 (For Compliance of Section 89 of C.P.C)		Rural police Vs Venkatesha	APP NAC
6	C.C. 34/2007 (HEARING)		Rural P.S. Vs Thammaiah	APP
7	C.C. 2121/2007 (NOTICE)		Thammaiah Vs Lakshmaiah	P.J PS
8	C.C. 258/2008 (summons to witness)		Rural police Vs Krishnegowda	APP GM
9	C.C. 1121/2008 (HEARING)		Rural Police station Vs Hanumaiah alias Gangadhara	APP HLV
10	C.C. 2549/2008 (HEARING)		Rural police Vs Krishnegowda	APP ANM
11	C.C. 604/2009 (warrant to accused)		Rural Police station Vs Rathamma	APP V.G.K
12	C.C. 1850/2009 (warrant to accused)		B.Nagarathamma @ B.Nagarathna Vs K.B.Muddaramaiah	V.R.Venkateshappa G.B.Ravishankar
13	C.C. 561/2009 (EVIDENCE)		Tumkur rural police Vs K.N.Nagendrappa	Asst.Public Prosecutor
14	C.C. 2035/2009 (summons to accused)		Tumkur rural police Vs Thanujakumar	HMR APP M.S.K

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15	C.C. 2036/2009 (summons to accused)		Tumkur rural police Vs Thanujakumar	APP MSK
16	C.C. 2348/2009 (warrant to accused)		Excise police Vs Nawaz	APP Z.K
17	C.C. 2084/2006 (SUMMONS)		Nil Vs Nil	
18	C.C. 6115/2020 (FIRST HEARING)		Tumkur Rural Police Station Vs Mutharaju	APP
19	C.C. 6124/2020 (FIRST HEARING)		Tumkur Rural Police Station Vs Naveenkumar	APP
Cases listed below are adjourned due to Covid 19				
20	C.C. 1200/2007 (FOR COMPLAINANCE)	09-04-2021	State By Rural P.S Vs Jilan Ahmed	A.P.P
21	C.C. 1683/2009 (HEARING)	09-04-2021	Rural police Vs Hanumantharaya	APP BGV
22	C.C. 3473/2011 (summons to withness)	09-04-2021	Rural police Vs Mahalingaiah	APP
23	C.C. 1184/2012 (warrant to accused)	09-04-2021	Rural police Vs Wajid alias Wajid Pasha	APP BSD
24	CrI.Misc. 1280/2013 (warrant to accused)	09-04-2021	By court Vs Puttaiah @ Giriyappa	
25	CrI.Misc. 1282/2013 (warrant to accused)	09-04-2021	By court Vs Narayanappa	
26	CrI.Misc. 50/2014 (warrant to accused)	09-04-2021	By court Vs Govindaiah	
27	P.C.R. 169/2014 (NOTICE)	09-04-2021	M.Shivanandaiah Vs Parsabhanu	T.N.Gururaj
28	C.C. 2799/2015 (summons to accused)	09-04-2021	Tumkur rural Vs nagaraju	
29	C.C. 2325/2016 (FRAMING OF CHARGE OR PLEA)	09-04-2021	Tumakuru Rural Police Vs Raghu	

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30	P.C.R. 483/2016 (AWAIT FINAL REPORT)	09-04-2021	Karigiraiah Vs Lakshmi Narayana	Anjana nayaka
31	C.C. 5906/2016 (warrant to accused)	09-04-2021	Tumakuru Rural police Vs Ramesha	
32	C.C. 6545/2016 (summons to accused)	09-04-2021	Tumakuru Rural police Vs Narasimhaprasad	
33	C.C. 6546/2016 (warrant to accused)	09-04-2021	Tumakuru Rural police Vs Kariyanna	
34	C.C. 881/2017 (summons to accused)	09-04-2021	Tumkur Rural PS Vs Chandrababu.G.A.	
35	C.C. 957/2017 (summons to accused)	09-04-2021	Tumkur Rural Police Vs Baburinaik	
36	C.C. 1843/2017 (summons to accused)	09-04-2021	Rural PS Vs Kuberappa Talavar	
37	C.C. 4330/2017 (summons to accused)	09-04-2021	Tumakuru RUrAl PS Vs Ravi	APP
38	C.C. 4683/2017 (Cross of P.W)	09-04-2021	E.Rajanna Vs Veershetty	Raghavendra.Y.
39	C.C. 5511/2017 (summons to accused)	09-04-2021	Tumkur Rural PS Vs Kantharaju	
40	C.C. 5827/2017 (summons to accused)	09-04-2021	Tumakuru Rural PS Vs Rajashekar.V.	
41	C.C. 6363/2017 (summons to accused)	09-04-2021	Labour Inspector Vs Swacha entarpress	
42	C.C. 6364/2017 (summons to accused)	09-04-2021	Labour Inspector Vs E.F.S.Fesilities servies	
43	C.C. 133/2018 (summons to accused)	09-04-2021	Bellavi Police Station Vs Raveesh	
44	C.C. 3659/2018 (summons to accused)	09-04-2021	Bellavi P.S. Vs Prakasha	Bellavi P.S.

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45	C.C. 4536/2018 (summons to accused)	09-04-2021	Tumkur Rural Police Station Vs Manjunatha M.	APP
46	C.C. 6270/2018 (appearance of complainant)	09-04-2021	Manur Venkatesh Pai, Occupier M/s Avigiri Urethane and Rubber Industries Private Limited, Vs R.Vasudevan, Factory Manager M/s Avigiri Urethan and Rubber Industries Privated Limited,	AURNPL
47	C.C. 142/2019 (NOTICE)	09-04-2021	Tumkur Rural Police Station Vs Chikkannanayaka	Rural PS
48	C.C. 2425/2019 (summons to accused)	09-04-2021	Tumkur Rural Police Station Vs Ramesh H.R.(Dead)	Rural PS
49	C.C. 2426/2019 (summons to accused)	09-04-2021	Tumkur Rural Police Station Vs Shivakumar	Rural PS
50	C.C. 3214/2019 (FRAMING OF CHARGE OR PLEA)	09-04-2021	Tumakuru Rural PS Vs Kumar	APP
51	C.C. 4719/2019 (summons to accused)	09-04-2021	Tumakuru Rural PS Vs Arun Kumar	APP
52	Crl.Misc.(DVA) 22/2019 (NOTICE)	09-04-2021	T.S. Ashwini Vs Vikram	Ramesh
53	Crl.Misc. 48/2020 (FIRST HEARING)	09-04-2021	Narasimha Murthy Vs Byamma	Sathish
54	Crl.Misc. 49/2020 (APPEARANCE OF PARTY)	09-04-2021	Narasimha Murthy Vs Byamma	Sathisha
55	Crl.Misc. 50/2020 (APPEARANCE OF PARTY)	09-04-2021	Narasimha Murthy Vs Byamma	Sathisha
56	C.C. 842/2020 (summons to accused)	09-04-2021	S N Devaraju Vs Guru Elukotippa Aigala	B Chandirdhara
57	Crl.Misc. 180/2020 (EVIDENCE)	09-04-2021	Vasanthi Vs The Deputy Tahasildar	Venkatesh K C
58	P.C.R. 132/2020 (FIRST HEARING)	09-04-2021	G D Ashok Kumar Vs Sandesh	V R Venkateshappa

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59	C.C. 4668/2020 (summons to accused)	09-04-2021	Tumakuru Rural Police station Vs Surya H P	APP
60	C.C. 4669/2020 (summons to accused)	09-04-2021	Tumakuru Rural Police station Vs Udayshankar N	APP
61	C.C. 4670/2020 (summons to accused)	09-04-2021	Tumakuru Rural Police station Vs Rajakumar K H	APP
62	C.C. 4671/2020 (summons to accused)	09-04-2021	Tumakuru Rural Police station Vs Jafar Sadiq	APP
63	C.C. 4672/2020 (summons to accused)	09-04-2021	Tumakuru Rural Police station Vs Ramesh	APP
64	C.C. 4673/2020 (summons to accused)	09-04-2021	Tumakuru Rural Police station Vs Chandru	APP
65	C.C. 4674/2020 (summons to accused)	09-04-2021	Tumakuru Rural Police station Vs Deelip	APP
66	C.C. 4675/2020 (summons to accused)	09-04-2021	Tumakuru Rural Police station Vs Manjunath	APP
67	C.C. 4676/2020 (summons to accused)	09-04-2021	Tumakuru Rural Police station Vs Hemanthkumar	APP
68	C.C. 4680/2020 (summons to accused)	09-04-2021	Tumakuru Rural Police Station Vs Garasan	APP
69	C.C. 4681/2020 (summons to accused)	09-04-2021	Tumkur Rural Police Station Vs Kumar S	APP
70	C.C. 4684/2020 (summons to accused)	09-04-2021	Tumkur Rural Police Station Vs Vikram R	APP
71	C.C. 4685/2020 (summons to accused)	09-04-2021	Tumkur Rural Police Station Vs Chandrashekar	APP

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1	O.S. 260/1997 (ARGUMENTS)		D Shylaja Vs C.J. Pushpavalli	KNR
2	O.S. 335/1997 (ARGUMENTS)		A.V.Suresh Babu Vs C.L.Jayakumar	BGV TRR
3	O.S. 236/2020 (HEARING) IA/1/2020		T N Savitha Vs Chandraiah	Ramesh
4	O.S. 781/2020 (ORDERS) IA/1/2020 IA/2/2020		Manikumar Vs N Savitha	Ranganathreddy H V
5	O.S. 788/2020 (FIRST HEARING) IA/1/2020		Canara Bank represented by its present Cheif Manager Vs Tasnee Munnisa	Jagadeeshappa
Cases listed below are adjourned due to Covid 19				
6	O.S. 396/2010 (HEARING)	08-03-2021	A.K.Apoorva Vs Shivamma	RB CNH
7	O.S. 1191/2011 (EVIDENCE)	08-03-2021	Manjamma Vs Govindappa	MSH
8	O.S. 146/2015 (SUMMONS) IA/1/2015	08-03-2021	Hanumanthaiah Vs Omkar Krishan	G.B.Ravishankar
9	O.S. 1143/2015 (STEPS) IA/1/2015	08-03-2021	Shakunthala Vs Munirathnamma	N. Mandeep
10	O.S. 644/2016 (Addl.WST) IA/1/2016 IA/2/2016	08-03-2021	R.N. Indira Kumar Vs The State of Karnataka	
11	O.S. 874/2019 (Written statement and objection) IA/1/2019	08-03-2021	Kalpana Vs Rangappa	E. Hanumantharayappa
12	O.S. 407/2020 (SUMMONS)	08-03-2021	State Bank of India Vs M/s SLV Cyber center	Mohamed Afroze Ahamed
13	O.S. 421/2020 (SUMMONS) IA/1/2020	08-03-2021	Chikkaganganna Vs Basavaraju	Thimmaiah M
14	O.S. 609/2020 (SUMMONS) IA/1/2020	08-03-2021	Sreeramaiah Vs Thimmaraju	H S Bhamangi Rudraiah

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<u>11.00 AM to 02.00PM</u>				
1	C.C. 3755/2011 (EVIDENCE)		Kora Police Vs Syed peer	A P P KSJ
2	C.C. 1127/2014 (EVIDENCE)		Town Police Vs Ishaveresen	
3	C.C. 5422/2014 (ARGUMENTS)		Venkatesh Vs Chandra.P	
4	C.C. 4102/2016 (FOR CHARGE)		Kora Police Vs Raja	
5	C.C. 4103/2016 (FOR CHARGE)		Kora Police Vs Mallesha	
6	CrI.Misc. 222/2020 (EVIDENCE)		K S Siddagangaiah Vs The Deputy Thasildar	Bhojakumar
7	CrI.Misc. 1728/2020 (FIRST HEARING)		Renukappa S Vs City Municipal Corporation	K Narasimhaiah
8	C.C. 265/2015 (FOR HBC)		Kora P.S. Vs Chikkamallaiah	APP
9	C.C. 4574/2015 (FOR HBC)		Kora Police Station Vs Venkatesh.A.H.	
10	C.C. 585/2009 (For Classification)		Kora police Vs A-4. Lokesh	Asst.Public Prosecutor
11	C.C. 4451/2013 (JUDGMENTS)		Kora Police Vs Devaraju	APP
12	C.C. 4452/2013 (JUDGMENTS)		Kora police Vs Gangaraju	APP
13	C.C. 167/2014 (EVIDENCE)		Kora Police Vs Arjun.D.	
14	C.C. 1452/2014 (warrant to accused)		Kora police Vs Narasimhamurthy	APP
15	C.C. 1453/2014 (FOR CHARGE)		Kora police Vs BALEEL	A P P

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	C.C. 1454/2014 (EVIDENCE)		Kora police Vs K.M.REDDY	APP
17	C.C. 1455/2014 (warrant to accused)		Kora police Vs MARUTHI	APP
18	C.C. 2037/2014 (FOR CHARGE)		Kora Police Station Vs Kalandarsab	
19	C.C. 1831/2014 (warrant to accused)		Kora Police Station Vs Harish	
20	C.C. 2660/2014 (warrant to accused)		Kora Police Station Vs V.Prakash	
21	C.C. 5943/2014 (warrant to accused)		Kora Police Vs Anjinappa	
22	C.C. 5944/2014 (warrant to accused)		Kora P.S. Vs Kadaraiah @ Babu	
23	C.C. 330/2015 (FOR CHARGE)		Kora Police Station Vs Maruthi	
24	C.C. 331/2015 (FOR CHARGE)		Kora Police Station Vs Nijam	
25	C.C. 1166/2015 (EVIDENCE)		Kora PS Vs Narasimhamurthy	
26	C.C. 4568/2015 (FOR CHARGE)		Kora Police Station Vs Seebayya@ Gunda	
27	C.C. 4570/2015 (FRAMING OF CHARGE OR PLEA)		Kora Police Station Vs Ravikumar	
28	C.C. 4572/2015 (warrant to accused)		Kora Police Station Vs Umesh.K.	
29	C.C. 4573/2015 (FOR CHARGE)		Kora Police Station Vs Mohammed Ismail	
30	C.C. 4575/2015 (FOR CHARGE)		Kora Police Station Vs Anantharaju	
31	C.C. 4605/2015 (FOR CHARGE)		Kora Police station Vs Shivakumar	

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32	C.C. 5988/2015 (warrant to accused)		Kora Police Vs Gangadhara	
33	C.C. 6238/2015 (FRAMING OF CHARGE OR PLEA)		Kora police Vs Raghumurthy G.D.	
34	C.C. 6955/2015 (warrant to accused)		Kora police Vs Venkatesha	
35	C.C. 6956/2015 (FOR CHARGE)		Kora police Vs Manjaiah H.	
36	C.C. 6957/2015 (FOR CHARGE)		Kora police Vs Shivanna	
37	C.C. 226/2016 (FOR CHARGE)		Kora Police Vs Shivalingaiah	
38	C.C. 1282/2016 (warrant to accused)		Kora Police Station Vs Nagaraju A.B	
39	C.C. 1563/2016 (FOR CHARGE)		Kora police Vs Dayananda.D	
40	C.C. 1863/2016 (FRAMING OF CHARGE OR PLEA)		Kora Police Station Vs Thimmaiah. T.R	
41	C.C. 1864/2016 (FOR CHARGE)		Kora Police Station Vs Bhootahiah	
42	C.C. 1865/2016 (FOR CHARGE)		Kora Police Station Vs Siddaiah	
43	C.C. 1867/2016 (warrant to accused)		Kora Police Station Vs Yathisa.K.H	
44	C.C. 2157/2016 (FRAMING OF CHARGE OR PLEA)		Kora Police Vs Jagadeesha	
45	C.C. 2163/2016 (warrant to accused)		Kora Police Vs Yanjarappa	
46	C.C. 2165/2016 (FOR CHARGE)		Kora Police Vs Shivakumara	
47	C.C. 2208/2016 (FRAMING OF CHARGE OR PLEA)		Kora Police Vs vijay Kumar	

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48	C.C. 2792/2016 (FOR CHARGE)		Kora Police Vs Narasaraju M.L.	
49	C.C. 3328/2016 (FOR CHARGE)		kora Police Vs Srinivasa N.	
50	C.C. 3965/2016 (warrant to accused)		Kora PS Vs Doreswamy	
51	C.C. 3993/2016 (FRAMING OF CHARGE OR PLEA)		Tumkur Rural Police Vs T.H.Jayaram	
52	C.C. 3995/2016 (FOR CHARGE)		Tumkur Rural Police Vs Manjunatha	
53	C.C. 4099/2016 (warrant to accused)		kora Police Vs umesh.K	
54	C.C. 4101/2016 (EVIDENCE)		kora Police Vs Shridhara	
55	C.C. 4876/2016 (warrant to accused)		Kora police Vs Abhishek. G.P	
56	C.C. 4878/2016 (FOR CHARGE)		Kora police Vs Shivalingaiah	
57	C.C. 4879/2016 (NOTICE TO SURETY)		Kora police Vs Kanhtaraju	
58	C.C. 5638/2016 (FOR CHARGE)		Kora Police Vs Siddaraju R.	
59	C.C. 5641/2016 (FRAMING OF CHARGE OR PLEA)		Kora Police Vs Siddaraju	
60	C.C. 5710/2016 (FOR CHARGE)		Kora Police Vs Narasimhamurthy	
61	C.C. 6844/2016 (warrant to accused)		Kora PS Vs Vinod Kumar.G.S.	
62	C.C. 6845/2016 (warrant to accused)		Kora PS Vs Dayananda.D.	
63	C.C. 6847/2016 (FRAMING OF CHARGE OR PLEA)		Kora PS Vs Murugan	

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64	C.C. 6848/2016 (FRAMING OF CHARGE OR PLEA)		Kora PS Vs Srirangaiah	
65	C.C. 6850/2016 (warrant to accused)		Kora PS Vs Srinivasa.D.	
66	C.C. 418/2017 (FOR PLEA)		Kora Police Vs Nagraj	
67	C.C. 419/2017 (FRAMING OF CHARGE OR PLEA)		Kora Police Vs Kasim Sab	
68	C.C. 420/2017 (FOR CHARGE)		Kora Police Vs Ramesh	
69	C.C. 425/2017 (FRAMING OF CHARGE OR PLEA)		Kora Police Vs Shahid Shavali	
70	C.C. 1011/2017 (FRAMING OF CHARGE OR PLEA)		Kora PS Vs Abdul Jaleel	
71	C.C. 1012/2017 (FRAMING OF CHARGE OR PLEA)		Kora PS Vs Eranna	
72	C.C. 1829/2017 (warrant to accused)		Kora Police Vs Kiran.K	
73	C.C. 1830/2017 (FOR CHARGE)		Kora Police Vs Ashokkumar	
74	C.C. 1831/2017 (FRAMING OF CHARGE OR PLEA)		Kora Police Vs Guruprasad.K.M	
75	C.C. 1832/2017 (warrant to accused)		Kora Police Vs Narasimhamurthy	
76	C.C. 1833/2017 (warrant to accused)		Kora Police Vs Shridhara	
77	C.C. 2492/2017 (FRAMING OF CHARGE OR PLEA)		Kora Police Vs A.C. Nagaraju	
78	C.C. 2494/2017 (FRAMING OF CHARGE OR PLEA)		Kora Police Vs Ramachandraiah	
79	C.C. 2495/2017 (FRAMING OF CHARGE OR PLEA)		Kora Police Vs Vijayakumar	

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80	C.C. 2496/2017 (FRAMING OF CHARGE OR PLEA)		Kora Police Vs Maruthi B.R.	
81	C.C. 2539/2017 (NOTICE TO SURETY)		Kora Police Vs Mahammed Jilani	
82	C.C. 2723/2017 (FOR CHARGE)		Kora Police Vs Somappa	
83	C.C. 3505/2017 (FRAMING OF CHARGE OR PLEA)		Kora Police Vs Krishnappa	
84	C.C. 3506/2017 (FOR CHARGE)		Kora Police Vs Nagesh.D	
85	C.C. 3600/2017 (FOR CHARGE)		Kora Ps Vs Suhelpasah	
86	C.C. 3601/2017 (warrant to accused)		Kora PS Vs Shabber Pasha	
87	C.C. 3602/2017 (warrant to accused)		Kora PS Vs Girish	
88	C.C. 3603/2017 (warrant to accused)		Kora PS Vs Ravikumar	
89	C.C. 3604/2017 (warrant to accused)		Kora PS Vs Ramachandraiah	
90	C.C. 3605/2017 (FRAMING OF CHARGE OR PLEA)		Kora PS Vs Nagaraj	
91	C.C. 3995/2017 (warrant to accused)		Kora Police Vs Sunil.S	
92	C.C. 3998/2017 (FRAMING OF CHARGE OR PLEA)		Kora Police Vs Abhishek	
93	C.C. 3999/2017 (FRAMING OF CHARGE OR PLEA)		Kora Police Vs Narasimharaju	
94	C.C. 4113/2017 (FRAMING OF CHARGE OR PLEA)		Kora Police Vs Noorulla Sharif	
95	C.C. 4742/2017 (warrant to accused)		Kora Police Vs Manikya.V	

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96	C.C. 5519/2017 (warrant to accused)		Kora PS Vs Ranjithkumar and others	
97	C.C. 5692/2017 (EVIDENCE)		Kora Police Vs Kariyappa	
98	C.C. 5694/2017 (warrant to accused)		Kora Police Vs Girisha	
99	C.C. 5869/2017 (FRAMING OF CHARGE OR PLEA)		Kora PS Vs Chandreshekar .G.	
100	C.C. 6377/2017 (warrant to accused)		Kora Police Station Vs Nagaraju	
101	C.C. 6694/2017 (warrant to accused)		Kora Police Station Vs Nagaraju.T.K	
102	C.C. 6695/2017 (FRAMING OF CHARGE OR PLEA)		Kora Police Vs NARASIMHARAJU	
103	C.C. 354/2018 (warrant to accused)		Kora Police Station Vs Ravindranatha	
104	C.C. 1045/2018 (FRAMING OF CHARGE OR PLEA)		Kora Police Station Vs Yeshwanth.Y.S	
105	C.C. 4491/2018 (FRAMING OF CHARGE OR PLEA)		Kora Police Station Vs Muniraju	Kora PS
Cases listed below are adjourned due to Covid 19				
106	C.C. 6983/2016 (warrant to accused)	25-12-2020 (11.00 AM to 02.00PM)	Excise PS Vs Chikkaveeraiah	
107	C.C. 658/2009 (EVIDENCE)	30-12-2020 (11.00 AM to 02.00PM)	Excise Police Vs RATHNASINGH	APP
108	C.C. 2856/2009 (EVIDENCE)	30-12-2020 (11.00 AM to 02.00PM)	Excise Police Vs Muttu	APP
109	C.C. 3440/2011 (EVIDENCE)	20-01-2021 (11.00 AM to 02.00PM)	Tonw police station Vs Raveendra	APP PVM
110	C.C. 1624/2013 (EVIDENCE)	20-01-2021 (11.00 AM to 02.00PM)	Excise Police Vs Babu	A.P.P.

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
111	C.C. 4518/2013 (EVIDENCE)	20-01-2021 (11.00 AM to 02.00PM)	Kora Police Vs N.R.Ranganath	
112	C.C. 4540/2010 (EVIDENCE)	24-03-2021 (11.00 AM to 02.00PM)	State By Kora P.S Vs Narasimhamurthy	A.P.P B.G.Vijayaprakash
113	C.C. 438/2014 (warrant to accused)	24-03-2021 (11.00 AM to 02.00PM)	Traffic Police Vs Naveen	
114	C.C. 891/2014 (EVIDENCE)	24-03-2021 (11.00 AM to 02.00PM)	Kora Police Vs Chinnaellaiah	
115	Crl.Misc. 1430/2013 (Issue FLW(Fine Levy Warrant))	25-03-2021 (11.00 AM to 02.00PM)	By court Vs smt. R.V.Narasamma	
116	Crl.Misc. 1484/2013 (Issue FLW(Fine Levy Warrant))	25-03-2021 (11.00 AM to 02.00PM)	By court Vs T.V Chandrashekar	
117	Crl.Misc. 13/2018 (Issue FLW(Fine Levy Warrant))	25-03-2021 (11.00 AM to 02.00PM)	Sumoto by court Vs Gurusiddaiah	
118	Crl.Misc.(DVA) 9/2014 (Balance)	25-03-2021 (11.00 AM to 02.00PM)	Deveeramma Vs Lingappa	C.N.Hanumantharaju
119	C.C. 955/2015 (warrant to accused)	25-03-2021 (11.00 AM to 02.00PM)	Kora Ps Vs Narasimha Murthy	
120	C.C. 5987/2015 (warrant to accused)	25-03-2021 (11.00 AM to 02.00PM)	Kora Police Vs Bhojaraja	
121	C.C. 6048/2015 (EVIDENCE)	25-03-2021 (11.00 AM to 02.00PM)	Traffic police Vs Sayed Imran Ahammed	
122	C.C. 4725/2016 (warrant to accused)	25-03-2021 (11.00 AM to 02.00PM)	Traffic police Vs Shankar. D.N.	
123	C.C. 4877/2016 (warrant to accused)	25-03-2021 (11.00 AM to 02.00PM)	Kora police Vs Manjunatha. K.R. @ Kotresh	
124	C.C. 33/2017 (EVIDENCE)	25-03-2021 (11.00 AM to 02.00PM)	Town Police Vs Prasanna Kumar	
125	C.C. 4041/2017 (SUMMONS)	25-03-2021 (11.00 AM to 02.00PM)	Traffic Police Vs Chandan	
126	Crl.Misc. 142/2020 (EVIDENCE)	25-03-2021 (11.00 AM to 02.00PM)	Puttaraju Vs The Deputy Thasildar	Lakshminarayana

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127	C.C. 1764/2020 (summons to accused)	25-03-2021 (11.00 AM to 02.00PM)	Tumakuru Town Police Station Vs Mubarak	APP
128	C.C. 4458/2020 (summons to accused)	25-03-2021 (11.00 AM to 02.00PM)	Kora Police Station Vs Amar	APP
129	C.C. 4467/2020 (APPEARANCE OF ACCUSED)	25-03-2021 (11.00 AM to 02.00PM)	Kora Police Station Vs Ramesh	APP

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11.00 AM to 02.00PM</u>				
1	O.S. 1192/2011 (ARGUMENTS)		Ramanna Vs Gangabyraiah	CK MN
2	O.S. 608/2012 (ARGUMENTS)		Ramanna Vs Gangabyraiah	R.Premakukmar MN
3	O.S. 456/2015 (FOR LOKADALATH) IA/1/2015		Rajanna Vs Kamamma	C.S.Narayan
Cases listed below are adjourned due to Covid 19				
4	EX 23/2005 (NOTICE)	02-01-2021 (11.00 AM to 02.00PM)	G.S.Rajeswaraiah Vs Chandramouleswara.S.M	H.M.Nagabhushan E.Hanumantharayappa
5	O.S. 338/2005 (AWAIT SUMMONS AND NOTICE)	02-01-2021 (11.00 AM to 02.00PM)	Neelamma Vs Eshwaraiah	S V R HDR
6	O.S. 471/2007 (EVIDENCE)	02-01-2021 (11.00 AM to 02.00PM)	Rangashamaiah Vs Suggarangaiah	M A TMV
7	O.S. 633/2007 (EVIDENCE)	02-01-2021 (11.00 AM to 02.00PM)	G.K. Gangaiah Vs Nagamma	Basavaraju N
8	EX 10/2008 (STEPS)	02-01-2021 (11.00 AM to 02.00PM)	Kumbaiah Vs Krishnamurthy	BSCK CH
9	O.S. 320/2008 (NOTICE)	02-01-2021 (11.00 AM to 02.00PM)	Muddaramaiah Vs Siddaramaiah	M.Shafiulla Khan H.S.Bhasmangi Rudraiah
10	O.S. 481/2008 (NOTICE)	02-01-2021 (11.00 AM to 02.00PM)	H.NAGARAJIAH Vs Parvathamma	V R V G S J
11	O.S. 663/2008 (AWAIT SUMMONS AND NOTICE)	02-01-2021 (11.00 AM to 02.00PM)	Nanjaiah Vs Kernamma	G.B Ravishankar A.M.
12	O.S. 857/2008 (NOTICE)	02-01-2021 (11.00 AM to 02.00PM)	Thimmaiah Vs Siddalingamma	R PREM KUMAR G.B Ravishankar
13	O.S. 923/2008 (EVIDENCE)	02-01-2021 (11.00 AM to 02.00PM)	Venkatamma Vs Kenchamma	TRR PSN
14	FDP 25/2008 (Objections)	02-01-2021 (11.00 AM to 02.00PM)	Jayalakshamma Vs Thimmaiah	B.S.Yogeesh S.R.Prakash
15	EX 21/2009 (AWAIT SUMMONS AND NOTICE)	02-01-2021 (11.00 AM to 02.00PM)	T.H.Sanjeevaiah Vs Mariyanna	

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16	O.S. 399/2009 (AWAIT SUMMONS AND NOTICE)	02-01-2021 (11.00 AM to 02.00PM)	H.M.Shettallaiah Vs Eraiah	Basavaraju N
17	O.S. 525/2009 (EVIDENCE)	02-01-2021 (11.00 AM to 02.00PM)	T.V.Ganganna Vs Lakshmakka	H Virupaksha RK
18	FDP 16/2009 (NOTICE)	02-01-2021 (11.00 AM to 02.00PM)	Savitramma Vs Lalithamma	B L C P M
19	O.S. 561/2010 (NOTICE)	02-01-2021 (11.00 AM to 02.00PM)	Gangathimmegowda Vs Boregowda	HGN SRR
20	O.S. 668/2020 (SUMMONS)	02-01-2021 (11.00 AM to 02.00PM)	Babajan Vs Chotimabi	Gireesh H V
21	O.S. 761/2020 (HEARING) IA/1/2020 IA/2/2020	02-01-2021 (11.00 AM to 02.00PM)	C S Ravindra Vs Commissioner	N Basavaraj
22	O.S. 789/2020 (FIRST HEARING) IA/1/2020	02-01-2021 (11.00 AM to 02.00PM)	Savithramma Vs Vasantha Laxhmi	Thimmaiah M
23	O.S. 875/2011 (FURTHER ARGUMENTS)	24-03-2021 (11.00 AM to 02.00PM)	Thimpppa Vs Thayamma	
24	O.S. 788/2012 (HEARING) IA/1/2012	24-03-2021 (11.00 AM to 02.00PM)	Mamatha DO Late Lalithamma Vs Abeebkhan SO late Sathar khan	G.B.Ravishankar.
25	O.S. 1373/2012 (EVIDENCE) IA/1/2012	24-03-2021 (11.00 AM to 02.00PM)	H.Hanumantharayappa Vs H.Manjunath	S.N.Nagabhushana
26	O.S. 602/2013 (EVIDENCE) IA/1/2013	24-03-2021 (11.00 AM to 02.00PM)	Puttarangaiah Vs Parvathamma	K.C. Rajanna
27	O.S. 1020/2014 (EVIDENCE) IA/1/2014	24-03-2021 (11.00 AM to 02.00PM)	Manjula Vs Venkataramu	B.Somashekara
28	O.S. 468/2016 (EVIDENCE) IA/1/2016 IA/2/2016	24-03-2021 (11.00 AM to 02.00PM)	Kusuma. S Vs Renukaiah	Siddappa.K
29	O.S. 565/2016 (FURTHER ARGUMENTS) IA/1/2016	24-03-2021 (11.00 AM to 02.00PM)	Hanumanthaiah Vs A.L.Devarajaiah	P.Shivananjappa
30	O.S. 670/2016 (EVIDENCE) IA/1/2016	24-03-2021 (11.00 AM to 02.00PM)	T.R.Naveen Vs S.Linganna	G.H.Rajashekaraiah

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31	O.S. 856/2016 (EVIDENCE) IA/1/2016	24-03-2021 (11.00 AM to 02.00PM)	Syed Ayub Vs Riyaz Ahmed	Shivamurthy
32	EX 46/2017 (STEPS)	25-03-2021 (11.00 AM to 02.00PM)	M/s Margadarshi Chits(k) pvt.Ltd., Vs K.N.Manjanna	Renukaiah
33	O.S. 904/2017 (FURTHER ARGUMENTS) IA/1/2017	25-03-2021 (11.00 AM to 02.00PM)	Neelamma Vs Shivarudraiah	T.H.Lokesh
34	O.S. 922/2017 (HEARING)	25-03-2021 (11.00 AM to 02.00PM)	Canara Bank S.M.E. Vs Syed Moula	Mohamed Afroz Ahamed
35	O.S. 2/2018 (EVIDENCE) IA/1/2018	25-03-2021 (11.00 AM to 02.00PM)	Sarojamma Vs Kalaiah	Purushotham
36	EX 22/2018 (SUMMONS)	25-03-2021 (11.00 AM to 02.00PM)	Margadarsi chits pvt. Limited Vs T.M.Syed Fairoz	Renukaiah
37	O.S. 201/2018 (EVIDENCE) IA/3/2018 IA/1/2018 IA/2/2018	25-03-2021 (11.00 AM to 02.00PM)	Saieda Firdose Vs Manjula	Harikumar.K.H.
38	O.S. 257/2018 (EVIDENCE) IA/1/2018 IA/2/2018	25-03-2021 (11.00 AM to 02.00PM)	Suryanarayana alias Suresh Vs Suryanarayana Sastry	Sreedharamurthy.M.S.
39	O.S. 507/2018 (SUMMONS)	25-03-2021 (11.00 AM to 02.00PM)	Siddaramaiah Vs Gangamma	Shankar.S.
40	O.S. 513/2018 (AWAIT SUMMONS AND NOTICE) IA/1/2018	25-03-2021 (11.00 AM to 02.00PM)	Ramakka Vs Vasudevamurthy	Shivananjappa.P.
41	O.S. 537/2018 (EVIDENCE) IA/1/2018	25-03-2021 (11.00 AM to 02.00PM)	Chikkamma Vs Eramuddaiah	Ranganathreddy H V
42	O.S. 864/2018 (EVIDENCE) IA/1/2018	25-03-2021 (11.00 AM to 02.00PM)	Chikkahanumanthaiah Vs Ghouse Mohiddin	Vasanthakumar H.L.
43	O.S. 690/2019 (HEARING) IA/1/2019 IA/2/2019 IA/3/2019	25-03-2021 (11.00 AM to 02.00PM)	Shamanna Vs Sree Digambara Jain Sree Parshwanatha Swamy Jaina Mandira	B.J. Mahaveer

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
44	O.S. 775/2019 (SUMMONS) IA/1/2019	25-03-2021 (11.00 AM to 02.00PM)	Ramakka Vs Nagaraju	Lakshminarayana. T
45	Civil Misc 28/2019 (NOTICE)	25-03-2021 (11.00 AM to 02.00PM)	Rangamma Vs Rangappa	K.P. Manju Prakash
46	O.S. 540/2020 (SUMMONS) IA/1/2020	25-03-2021 (11.00 AM to 02.00PM)	R Nanjappa Vs Gayathri	E Hanumantharayappa
47	O.S. 562/2020 (EVIDENCE) IA/1/2020	25-03-2021 (11.00 AM to 02.00PM)	H R Mohanamba Vs M Rangaswamy	Ramesh Babu T R

Dangling IA:

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	C.C. 3857/2020 (FOR HBC)		Thilak Park Police Station Vs Ramesh	APP
2	C.C. 2541/2017 (warrant to accused)		Thilakpark PS Vs A-1 is not Charge sheeted	
3	C.C. 2138/2018 (EVIDENCE)		H.A.Nanjegowda Vs T.S.Chandrakala	Ashwathnarayana.H.A.
4	C.C. 2432/2019 (CUSTODY MATTERS)		Bengaluru Rural Railway P.S Vs Sikhandar Alias Beta	A.P.P
5	C.C. 3767/2019 (FOR CHARGE)		Thilak Park Police Station Vs Sabeer Ahamed	Thilakpark P.S
6	C.C. 4442/2019 (FOR CHARGE)		Thilak Park Police Station Vs Siddalingaiah Alias Siddalingaiah.H.B	Thilakpark p.S
7	C.C. 4443/2019 (FOR CHARGE)		Thilak Park Police Station Vs Koli	Thilakpark P.S
8	C.C. 4771/2019 (FOR CHARGE)		Thilak Park Police Station Vs Arunkumar	Thilakparak P.S
9	CrI.Misc. 238/2020 (SUMMONS)		M V Mohan Kumar Vs Tahasildar	S Ramesh
10	C.C. 1545/2020 (summons to accused)		Chandrashekhar C Vs T R Sujatha	C P Krishnappa
11	C.C. 1546/2020 (summons to accused)		Syeed Ahamed Vs Samulla Khan	G Sajjad Ahamed
12	CrI.Misc. 276/2020 (FIRST HEARING)		Chand Khan Vs The Commissioner	Zafrulla Khan
13	CrI.Misc. 324/2020 (FIRST HEARING)		Syed Muneer Pasha Vs The Commissioner	Inayath Ulla Khan
14	CrI.Misc. 493/2020 (SUMMONS)		Ameena Bai Vs The Commissioner	Inayath Ulla Khan
15	CrI.Misc. 569/2020 (FIRST HEARING)		Fathima Banu Vs The Commissioner	H S Shafiulla

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	Crl.Misc. 570/2020 (FIRST HEARING)		Mohammed Naseerulla Khan Vs The Commissioner	H S Shafiulla
17	Crl.Misc. 571/2020 (FIRST HEARING)		Ayesha Banu Vs The Commissioner	H S Shafiulla
18	Crl.Misc. 572/2020 (FIRST HEARING)		Mohammed Safeer Ulla Khan Vs The Commissioner	H S Shafiulla
19	Crl.Misc. 573/2020 (FIRST HEARING)		Mohammed Zafarulla Khan Vs The Commissioner	H S Shafiulla
20	Crl.Misc. 1729/2020 (FIRST HEARING)		Asgar Pasha Vs The Commissioner	K N Lakshminarasappa
Cases listed below are adjourned due to Covid 19				
21	C.C. 3363/2017 (warrant to accused)	25-01-2021 (02.45 PM to 05.45PM)	Indramma Vs Bhagyalakshmi	C.Rajashekhar
22	Crl.Misc. 1093/2016 (Issue FLW(Fine Levy Warrant))	15-02-2021	Su Motto Vs B.T.Shivanna	
23	Crl.Misc.(DVA) 18/2019 (Objections)	15-02-2021	Ayeshakhanum Vs Yousuf Khan	H. Rajanna

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11.00 AM to 02.00PM</u>				
1	O.S. 563/1997 (For Classification)		Ashraf Unnisa Vs Shanthamma	BSY HSBR
2	O.S. 582/1997 (/0000) (For Classification)		M.D.JabbarSab Vs Shanthamma	
3	O.S. 247/2016 (EVIDENCE) IA/1/2016		Venkataramanaiah Vs Ganganamma@Ganganamma	T.R.Rajendra Prasad
4	O.S. 45/2017 (EVIDENCE)		Syed Iftekhan Ahamed Vs Syed Moinuddin Imtiaz	Zafrulla Khan
5	O.S. 162/2017 (EVIDENCE) IA/1/2017		Rangaswamaiah Vs Lakshminarayana	Mallikarjunaiah
6	O.S. 194/2017 (EVIDENCE) IA/1/2017		Lakshamma Vs Rangaswamy	C.R.Padmashree
7	O.S. 154/2018 (EVIDENCE)		Chikkahanumaiah Vs Gangarajaiah alias Gangaiah	Omkarappa.R.
8	O.S. 754/2018 (EVIDENCE)		Narasimhamurthy Vs Ganganna	Raju.P.H.
9	O.S. 876/2018 (NOTICE) IA/1/2018 IA/2/2018		Ganganna Vs The Commmissioner	R.Basavaraju
10	O.S. 959/2018 (Objections) IA/1/2018		Seebirangamma Vs Jayamma	G.K.Srinivasa
11	O.S. 38/2019 (EVIDENCE) IA/1/2019		Krishnappa Vs Narasimhamurthy	Siddappa K
12	O.S. 190/2019 (EVIDENCE) IA/1/2019		Puttaiah Vs Hanumantharayappa	K.S Jagannatha
13	O.S. 435/2019 (FOR LOKADALATH) IA/1/2019		Fathima Soughra Vs The Manager, General Minor TVS Electronics Co.Pvt Ltd.	Innayuth Ulla
14	O.S. 621/2019 (Objections) IA/1/2019		Dharmaprakash Vs Kantharaju	M.R. Naveen
15	O.S. 870/2019 (HEARING) IA/1/2019		A.N. Prasanna Murthy Vs The Commissioner	S. Shankar

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	O.S. 173/2020 (SUMMONS) IA/1/2020		Shankarappa Vs Kantharaju	R Basavaraju
17	O.S. 769/2020 (SUMMONS) IA/1/2020 IA/2/2020		Mehar Taj Vs Naseema Banu	Ramesh
18	O.S. 776/2020 (ORDERS) IA/1/2020 IA/2/2020		M C Kamala Vs A J Somashekhar	T R Yogish
19	O.S. 783/2020 (FIRST HEARING) IA/1/2020		Canara Bank represented by its present Chief Manager Vs Shylaja S	Jagadeeshappa
20	O.S. 790/2020 (FIRST HEARING) IA/1/2020		Manjunatha Vs Basamma	D Sunitha
Cases listed below are adjourned due to Covid 19				
21	O.S. 568/2018 (For Compliance of Section 89 of C.P.C) IA/1/2018	18-02-2021	Muralikumar Vs Munna	Sundaresh C P
22	O.S. 136/2019 (For Compliance of Section 89 of C.P.C) IA/1/2019	18-02-2021	Latha Vs Venkataramanaiah	Hanumantharayappa
23	O.S. 680/2019 (For Compliance of Section 89 of C.P.C) IA/1/2019	18-02-2021	D.Mahalakshamma Vs Ramachandra	K.S.Jagannath
24	O.S. 349/2006 (ISSUE COMMISIONER WARRANT)	18-02-2021	Nagendra Kumar Vs Parameshwarappa	GSP NCG
25	O.S. 711/2010 (EVIDENCE)	18-02-2021	Dr. D.B. Anand Vs Padmini	RNRG
26	O.S. 442/2018 (HEARING) IA/1/2018 IA/2/2018	18-02-2021	Divya.D.M. Vs Manjanna.L.	Radha.L.
27	O.S. 748/2018 (HEARING) IA/1/2018	18-02-2021	Siddaiah Vs Parvathamma	G.B Ravishankar
28	O.S. 923/2018 (EVIDENCE)	18-02-2021	Israd Ahamed Khan Vs Iqbal Ahamed Khan	S.Shankar

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
29	O.S. 504/2019 (summons to defendent) IA/1/2019 IA/2/2019	18-02-2021	Parvathamma Vs Srirangaiah	Govindaraj P
30	FDP 20/2019 (STEPS)	18-02-2021	Lakshmakka Vs Narasimhamurthy	K.S. Venkoba Rao
31	O.S. 935/2017 (For Compliance of Section 89 of C.P.C) IA/1/2017	19-02-2021	Sulaiah Vs Hanumakka	Lakshminarayana.T.
32	O.S. 1004/2017 (For Compliance of Section 89 of C.P.C) IA/1/2017	19-02-2021	Konthamma Vs Vasanthalakshamma	K.S.Jaganatha
33	O.S. 758/2019 (AWAIT SUMMONS AND NOTICE) IA/1/2019	19-02-2021	M. Rangashamaiah Vs The Chief Secretary	Ramesh
34	O.S. 802/2019 (Objections) IA/1/2019 IA/2/2019 IA/3/2019	19-02-2021	Yadukumar Vs The commissioner,Tumakuru mahanagara Palike, Tumakuru	E.Hanumantharayappa
35	O.S. 221/2020 (SUMMONS) IA/1/2020	19-02-2021	Rangaswamaiah Vs Lalithamma	H G Vasu
36	EX 31/2020 (NOTICE)	19-02-2021	Shashikumar Vs Nagarathamma	B. Eraiah
37	O.S. 369/2020 (NOTICE) IA/1/2020	19-02-2021	K R Premaleela Vs Sowmya M S	Shivanna D
38	O.S. 387/2020 (SUMMONS)	19-02-2021	Bank of Baroda Vs Vasudeva S	Mohamed Afroze Ahamed
39	Civil Misc 9/2020 (NOTICE TO RESPONDENT)	19-02-2021	Yadhunandankumar H N Vs Jayanna	Gururaja T N
40	O.S. 469/2020 (HEARING) IA/1/2020 IA/2/2020	19-02-2021	Syeed Unnisa Vs Mohammed Inamulla Khan Alias Inam Khan	Mohammed Ummar Farooq
41	O.S. 476/2020 (NOTICE) IA/1/2020 IA/2/2020	19-02-2021	T C Bylappa Vs T L Ramaiah	M Mesthrappa

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42	O.S. 483/2020 (For amendment) IA/1/2020	19-02-2021	Rizvan Pasha Vs Mahadevamma	G Sajjad Ahamed
43	O.S. 762/2020 (summons to accused) IA/1/2020	19-02-2021	Prabhulingaswamy S B Vs Renuka Prasad T	R Nagesh Rao Gaikwad

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	C.C. 4020/2012 (warrant to accused)		Traffic Police Station Vs Mahesh	A.P.P.
2	C.C. 1049/2013 (summons to witness)		Hebbur Police Vs Sunilkumar. G. @ Suni	A.P.P.
3	C.C. 3506/2013 (summons to witness)		Hebbur Police Vs Devaraja	
4	C.C. 5525/2013 (summons to witness)		Hebbur Police Vs Ansar Pasha	
5	C.C. 4507/2016 (HEARING)		Ramakrishnaaiah.N.R Vs Chikkanna	
6	C.C. 6366/2016 (warrant to accused)		Sadiqu Pasha.S Vs Vaseem Pasha.M	
7	P.C.R. 7/2019 (SWORN STATEMENT)		Gangadharaiah L Vs Nagaraju	Veeranarayan A.T.
8	P.C.R. 377/2019 (ARGUMENTS)		Manukumar Vs Chandramouleshwara	K. Srinivasa
9	P.C.R. 442/2019 (HEARING)		Ramanna Vs Venkatesh	H.G. Narasaraju
10	CrI.Misc. 20/2020 (EVIDENCE)		Chandraiah Vs The Deputy Tahasildar	Palakshaiah. C
11	C.C. 2030/2020 (summons to accused)		Hebbur Police station Vs Rangaswamaiah	APP
12	C.C. 2084/2020 (summons to accused)		Hebbur Police station Vs Manjunatha C S	APP
13	C.C. 2126/2020 (summons to accused)		The Hebbur Police station Vs Rajappa K	APP
14	C.C. 2135/2020 (summons to accused)		Hebbur Police station Vs Jagadeesh	APP
15	CrI.Misc. 432/2020 (STEPS)		Gangadharaiah Vs The Deputy Thasildar	S N Shivakumarswamy

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	Crl.Misc. 433/2020 (STEPS)		Gangadharaiah Vs The Deputy Thasildar	S N Shivakumarswamy
17	Crl.Misc. 434/2020 (STEPS)		Gangadharaiah Vs The Deputy Tahsildar	S N Shivakumaraswamy
18	C.C. 3839/2020 (summons to accused)		Hebbur Police Station Vs Rajashekharaiah	APP
19	C.C. 3841/2020 (summons to accused)		Hebbur Police Station Vs Ningegowda	APP
20	C.C. 3842/2020 (summons to accused)		Hebbur Police Station Vs Venkatesh T	APP
21	Crl.Misc. 527/2020 (FIRST HEARING)		H N Ramegowda Vs The Deputy Tahasildar	Rudresha V
22	Crl.Misc. 540/2020 (STEPS)		Venkategowda Vs The Deputy Tahsildar	N Srinivasaiah
23	Crl.Misc. 581/2020 (EVIDENCE)		Sharadamma Vs The Deputy Tahsildar	L Narayana
24	Crl.Misc. 588/2020 (EVIDENCE)		Saroja Alias Sarojamma Vs The Deputy Tahasildar	L Narayana
25	Crl.Misc. 589/2020 (EVIDENCE)		Saroja Alias Sarojamma Vs The Deputy Tahasildar	L Narayana
Cases listed below are adjourned due to Covid 19				
26	C.C. 1273/2013 (NOTICE)	25-01-2021	Hebbur Police Vs Chandanna	A.P.P.
27	C.C. 1908/2013 (NOTICE)	25-01-2021	Hebbur Police Vs Jagadeesh	A.P.P.
28	C.C. 2599/2013 (ACCUSED STATEMENT u/s 313 CrPC)	25-01-2021	Hebbur Police Vs Kumara	A.P.P.
29	C.C. 3400/2013 (warrant to accused)	25-01-2021	Hebbur P.S. Vs Sathish @ Sathya	
30	C.C. 3279/2014 (summons to witness)	25-01-2021	Hebbur Police station Vs Abubalees siddiqs	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
31	C.C. 4884/2015 (warrant to accused)	25-01-2021	Hebbur Police Vs Doddaiah	
32	C.C. 292/2016 (warrant to accused)	25-01-2021	Hebbur Police Vs Jayarama alias Jaya	
33	C.C. 1977/2016 (SUMMONS)	25-01-2021	Hebbur police Vs Guruvanna	
34	C.C. 4085/2016 (warrant to accused)	25-01-2021	Jayanagara PS Vs Hanumantharaju.B @Hanumantha @ Raja@ Kunta Hanumantha	
35	C.C. 4212/2016 (EVIDENCE)	25-01-2021	Krishnamurthy Vs Azgar Pasha	
36	C.C. 5809/2016 (N.B.W to C.W)	25-01-2021	Hebbur Police Vs Aslam Pasha alias Aslam Pasha	
37	P.C.R. 26/2017 (HEARING)	25-01-2021	T.Girish Vs Venkatesh Babu alias rezar Venkatesh Babu	M.R.Puttaraju
38	C.C. 1846/2017 (warrant to accused)	25-01-2021	Mangala.G.S. Vs Manoranjan	Sathisha
39	C.C. 2949/2017 (EVIDENCE)	25-01-2021	T.B.Ananda Rao Vs R.Krishnamurthy	K.S.Jaganatha
40	C.C. 2244/2018 (warrant to accused)	25-01-2021	C.K.Janardhana Vs Venkatesh.H.	G.H.Ravi
41	C.C. 4273/2018 (summons to accused)	25-01-2021	Hebbur Police Station Vs Anjanamurthy	Hebbur Ps
42	C.C. 4275/2018 (warrant to accused)	25-01-2021	N.M.Kumarappa Vs Chandrika.M.	Dayanandakumar.T.S.
43	C.C. 4276/2018 (summons to accused)	25-01-2021	N.M.Kumarappa Vs Chandrika.M.	Dayanandakumar.T.S.
44	C.C. 4277/2018 (warrant to accused)	25-01-2021	N.M.Kumarappa Vs Chandrika.M.	T.S.Dayanandakumar
45	C.C. 4278/2018 (FOR PLEA)	25-01-2021	Smt. S.R. Dharini Vs Smt. Savithri C.	Mallikarjunaiah M

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
46	C.C. 4279/2018 (FOR PLEA)	25-01-2021	Smt. S.R. Dharini Vs M.R. Krishnappa	Mallikarjunaiah M
47	C.C. 4448/2018 (summons to accused)	25-01-2021	Hebbur Police Station Vs Rangaiah alias Rangappa	Hebbur PS
48	C.C. 4578/2018 (summons to accused)	25-01-2021	Jayanagara Police Station Vs Ramakka	Jayanagara PS
49	C.C. 4683/2018 (summons to accused)	25-01-2021	Hebbur Police Station Vs Mahamad Shabeer	Hebbur Ps
50	C.C. 4698/2018 (summons to accused)	25-01-2021	Hebbur Police Station Vs Anada S.N	Hebbur Ps
51	C.C. 4699/2018 (summons to accused)	25-01-2021	Hebbur Police Station Vs Nalina Alias Nagamani	Hebbur PS
52	C.C. 4788/2018 (summons to accused)	25-01-2021	Hebbur Police Station Vs Lokesh CJ	Hebbur PS
53	C.C. 4789/2018 (summons to accused)	25-01-2021	Hebbur Police Station Vs Vasanth Kumar	Hebbur PS
54	C.C. 4955/2018 (summons to accused)	25-01-2021	Hebbur Police Station Vs Yuvaraj.A.G.	Hebbur PS
55	P.C.R. 58/2019 (SWORN STATEMENT)	25-01-2021	Shankara Vs Ramachandraiah	Nagaraju G.B.
56	C.C. 6345/2017 (FOR HBC)	26-01-2021	Jayanagara Police Station Vs Rathnamma.H.	
57	C.C. 976/2019 (warrant to accused)	26-01-2021	Hebbur Police Station Vs Ramesha T.D	Hebbur PS
58	P.C.R. 211/2019 (Await Report)	26-01-2021	Manukumar K.M. Vs Sarojadevi	Devaraju B.R
59	C.C. 1723/2019 (summons to accused)	26-01-2021	Hebbur Police Station Vs Ranganatha alias Ranga	APP
60	C.C. 1724/2019 (summons to accused)	26-01-2021	Jayanagara Police Station Vs Shivakumar	APP
61	C.C. 1812/2019 (warrant to accused)	26-01-2021	Jayanagara Police Station Vs PruthviRaj alias Pruthvi	Jayanagar PS

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
62	C.C. 1923/2019 (HEARING)	26-01-2021	Jayanagara Police Station Vs Revanasiddaiah	APP
63	C.C. 1924/2019 (HEARING)	26-01-2021	Jayanagara Police Station Vs Manjunatha	APP
64	C.C. 2348/2019 (summons to accused)	26-01-2021	Hebbur Police Station Vs Muneshwara	APP
65	P.C.R. 294/2019 (Await Report)	26-01-2021	Venkatesha Vs Mudlaiah	Ramesha S
66	C.C. 2475/2019 (summons to accused)	26-01-2021	Hebbur Police Station Vs Harsha	APP
67	C.C. 2476/2019 (summons to accused)	26-01-2021	Hebbur Police Station Vs Pavan Kumar	APP
68	C.C. 2498/2019 (FOR CHARGE)	26-01-2021	Hebbur Police Station Vs Maruthi	APP
69	C.C. 2638/2019 (summons to accused)	26-01-2021	Hebbur Police Station Vs Gangaraju J.S	APP
70	C.C. 2639/2019 (summons to accused)	26-01-2021	Hebbur Police Station Vs Lokesh and others	APP
71	P.C.R. 326/2019 (SWORN STATEMENT)	26-01-2021	Nagabhushan. H.N Vs Shivakumar	Muralikrishna
72	C.C. 3406/2019 (summons to accused)	26-01-2021	Hebbur Police Station Vs Rangaswamy	APP
73	C.C. 3407/2019 (summons to accused)	26-01-2021	Hebbur Police Station Vs Gangadharaiah	APP
74	C.C. 3408/2019 (summons to accused)	26-01-2021	Hebbur Police Station Vs Mahantesha Poojari	APP
75	C.C. 4200/2019 (summons to accused)	26-01-2021	Hebbur Police Station Vs Malleth	Hebbur PS
76	C.C. 4869/2019 (warrant to accused)	26-01-2021	Jayanagara Police Station Vs Shafi Ahammed	APP
77	P.C.R. 616/2019 (SWORN STATEMENT)	26-01-2021	B.T. Krishnappa Vs Somashekar	C.P. Sundaresh

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
78	P.C.R. 617/2019 (SWORN STATEMENT)	26-01-2021	Lakshmaiah Vs Kumara	M.S. Chandrashekaraiiah
79	C.C. 5793/2019 (summons to accused)	26-01-2021	Lokesh. P.S Vs Vinoda Nayaka	G. Nagaraj
80	C.C. 6232/2019 (SUMMONS)	26-01-2021	Raghavendra B.N. Vs Anandamurthy	B.N.Rangaswamy
81	P.C.R. 735/2019 (SUMMONS)	26-01-2021	M. Mohan Hegde Vs Prasannakumar	S. Prabhudeva
82	C.C. 6300/2019 (HEARING)	26-01-2021	Hebbur Police Station Vs Mahadevaiah	APP
83	C.C. 2075/2020 (warrant to accused)	26-01-2021	Hebbur Police station Vs Venkatesh K M	APP

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11.00 AM to 02.00PM				
1	O.S. 391/1997 (STEPS)		V. Vijayalakshmi Vs Krishnaiah	BCS
2	O.S. 27/2007 (NOTICE)		Venkataramaiah Vs Rajanna	KSJ KSS
3	O.S. 627/2007 (Cross of P.W)		Siddagangama Vs Susheelamma	B.S.Y. K.S.S.
4	O.S. 122/2008 (NOTICE)		S M Rajanna Vs Chandrappa	
5	O.S. 4/2009 (NOTICE)		B.M.Nagarathna Vs Dr. K.V.Ravindranath	T.S.Krishna Shastry N.Basavaraju
6	O.S. 1146/2015 (Objections)		Siddalingaiah Vs Honnamma	
7	O.S. 105/2017 (EVIDENCE) IA/1/2017 IA/2/2017		K.R.Prabhakar Vs Siddappa	P.K.Manjunath
8	O.S. 497/2018 (STEPS)		Canara Bank Vs Prakash.S.	Venugopal.S.R.
9	O.S. 125/2019 (Cross of P.W) IA/1/2019		Raj Halappa Vs Gowramma	N. Mohamed Akbar
10	O.S. 323/2019 (summons to defendent)		Canara Bank Vs Dastagir Sab	Jagadeeshappa
11	O.S. 424/2019 (summons to defendent) IA/1/2019		V. Rajareddy Vs Umesh	Siddappa.K
12	O.S. 877/2019 (summons to defendent) IA/1/2019		Sandesh Kumar Vs Malleshaiah	K.C. Rajanna
13	O.S. 431/2020 (NOTICE) IA/1/2020		N Kamalamma Vs Nagaraju	H B Guru Kiran
14	O.S. 484/2020 (HEARING) IA/1/2020		Madhusudhan Vs Siddappa	D M Lokesh

Prl. Civil Judge Jr.Divn and JMFC
Smt. Tara K C
IV ADDL. CIVIL JUDGE & JMFC V COURT
Cause List Date: 18-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	O.S. 535/2020 (SUMMONS) IA/1/2020 IA/2/2020		Haseena Taz Vs H M Krishnamurthy	K H Harikumar
16	O.S. 706/2020 (SUMMONS) IA/1/2020		D N Yadiyurappa Vs Govindaraju	A T Veeranarayan
17	O.S. 784/2020 (FIRST HEARING) IA/1/2020		Canara Bank represented by its present Chief Manager Vs Kiran M N	Jagadeeshappa

Dangling IA:

Prl. Civil Judge Jr.Divn and JMFC
Sri. Pradip Potadar
V ADDL CIVIL JUDGE AND JMFC VI COURT
Cause List Date: 18-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	C.C. 3409/2014 (STEPS)		Shriram transporation financeco LTD Vs manjunath	
2	C.C. 316/2015 (warrant to accused)		Susheelamma Vs D.Rajanna	
3	C.C. 2883/2015 (STEPS)		B.R.Ashok Kumar Vs Narasimha Murthy	
4	C.C. 1039/2016 (STEPS)		MS Shriram Transport Finance Co. Ltd., Vs Nisara Ahammed.N.B.	
5	C.C. 1060/2016 (STEPS)		Shriram Transport Finance Co.Ltd Vs Gangadharaiah	
6	C.C. 120/2017 (Balance)		K.P.Chikkarangaiah Vs Chikkanna Gowda	R.Raghu
7	C.C. 454/2017 (appearance of complainant)		M.shwetha Vs Sarojamma	
8	C.C. 898/2017 (STEPS)		G.M.Mariyapparadhya Vs Lingaraju.B.	K.C.Venkatesh
9	C.C. 900/2017 (NOTICE)		M.Mohankuamr Vs Ramesh	P.Mahesh
10	C.C. 945/2017 (summons to accused)		Shriram Transport Finance Co.Ltd. Vs Vijayakumar.N.R.	K.H.Girish Babu
11	C.C. 946/2017 (NOTICE)		Shriram Transport Finance Co.Ltd. Vs Nagaraju.H.C.	K.H.Girish Babu
<u>11.00 AM to 02.00PM</u>				
12	C.C. 914/2008 (NOTICE)		Narayanappa Vs Krishnappa	MM PSN
13	C.C. 1522/2008 (NOTICE)		Keerthiprakash Vs H.B.Chand Pasha	M.Mallikarjunaiah M.Shafiulla Khan

Prl. Civil Judge Jr.Divn and JMFC
Sri. Pradip Potadar
V ADDL CIVIL JUDGE AND JMFC VI COURT
Cause List Date: 18-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	C.C. 1787/2014 (NOTICE)		Ms Sriram Transport Finance Company Limited Vs Prakash	
15	C.C. 3768/2014 (NOTICE)		MS Sree Gowri Ganesha Chitt (p)Ltd Vs Radhamani .B.H	
16	C.C. 190/2015 (Balance)		B.S.Yathesh Vs G.R. Jagadeesh	
Cases listed below are adjourned due to Covid 19				
17	CrI.Misc. 635/2020 (Balance)	29-12-2020	Women Police station Vs Prasad G N	APP
18	C.C. 373/2018 (STEPS)	05-02-2021	Mamatha B. Vs Kumar	
19	C.C. 565/2018 (STEPS)	05-02-2021	K.H.Paramashivaiah Vs K.H.Paramashivaiah	G.Nagaraj G.Nagaraj
20	C.C. 840/2018 (summons to accused)	05-02-2021	Annapoorneshwari Merchant finance Vs Gowramma	K.S.Shivakumar

Prl. Civil Judge Jr.Divn and JMFC
Sri. Pradip Potadar
V ADDL CIVIL JUDGE AND JMFC VI COURT
Cause List Date: 18-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	O.S. 84/2014 (STEPS) IA/1/2014		Yashodamma Vs Jayamma	E.Hanumantharayappa
2	O.S. 856/2014 (ORDERS) IA/1/2014		Lokesh Vs Nagaraju	B.R.Devaraju
3	O.S. 416/2017 (HEARING) IA/1/2017		L.Chandrappa alias L.Chandranayaka Vs Krishnayaka	B.C.Shivakumar
4	O.S. 425/2020 (summons to defendent)		Canara Bank Vs Hanumegowda K H	Mohamed Afroze Ahamed
5	FDP 16/2020 (NOTICE TO RESPONDENT)		M R Aryan Vs M V Sampangiraum	Gururaja T N
<u>11.00 AM to 02.00PM</u>				
6	O.S. 763/2007 (ARGUMENTS)		Tabassum Fathima Vs Sulochannmma	N B
7	O.S. 96/2010 (cross of pw)		Gangamma Vs Narasimhaiah	TNG
8	O.S. 154/2011 (NOTICE)		G.S.Bhanuprakash Vs G.B.Setharaman	T.S.Krishna Shastry K.C.Rajanna
9	O.S. 1111/2011 (EVIDENCE)		A.V.Sundaresh Vs Guddamma	B.S.D.K N.Mohammed Akbar
10	O.S. 894/2011 (Addl.WST)		Dhanalakshmi Vs Bhaskara	SP NHG
11	O.S. 52/2012 (NOTICE)		H.P. Indra Kumar Vs H.G. Rajashekaraiiah	R.H. K.C.R.
12	O.S. 94/2013 (EVIDENCE) IA/1/2013		D.V.Nagarajaiah Vs Hanumantharayappa	B.L.Nagaraju
13	O.S. 39/2014 (cross of dw) IA/1/2014		Puttalakshamma Vs Siddaraju	H.S.Basamangi Rudraiah
14	O.S. 217/2015 (EVIDENCE) IA/1/2015		T.B.Rudramurthy Vs G.C. Panchaksharayaa	Ambaji Rao Najre

Prl. Civil Judge Jr.Divn and JMFC
Sri. Pradip Potadar
V ADDL CIVIL JUDGE AND JMFC VI COURT
Cause List Date: 18-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	O.S. 991/2015 (EVIDENCE) IA/1/2015 IA/2/2015		K.Lakshmiddevamma Vs Thimmaiah	Hemasudha Reddy
16	O.S. 1137/2015 (cross of dw) IA/1/2015		Lokamma Vs Nagamma	K.N.Chikkanna
17	O.S. 491/2016 (cross of pw) IA/1/2016		Achutharaju Vs Jayamma	Krishnaiah C.K
18	O.S. 323/2017 (EVIDENCE) IA/1/2017		T.Govindappa Vs Rajanna alias Panduraja	K.T.Jagannath
19	O.S. 359/2017 (EVIDENCE) IA/1/2017		Mallikarjunaiah Vs Nagarathnamma	B.S.Yogeesh
20	O.S. 174/2018 (EVIDENCE) IA/1/2018 IA/2/2018		A.C.Rajashekar Vs N.R.Jagadeesh	M.Mallikarjunaiah
21	O.S. 534/2018 (EVIDENCE) IA/1/2018 IA/2/2018		Rajanna.S.T. Vs Veerabhadraiah	Krishnappa D
22	O.S. 967/2018 (cross of pw) IA/1/2018		Rudresh.T.S. Vs The Chief Secretary	R.Bsavaraju
23	O.S. 778/2020 (FIRST HEARING) IA/1/2020		Kalamma Vs Lakshmaiah	Gireesh H V
24	O.S. 785/2020 (FIRST HEARING) IA/1/2020		Canara Bank represented by its present Chief Manager Vs BanuPrakash K R	Jagadeeshappa

Prl. Civil Judge Jr.Divn and JMFC
Smt.Manju S(Incharge)
VI ADDL. CIVIL JUDGE AND JMFC VII COURT
Cause List Date: 18-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11.00 AM to 02.00PM				
1	C.C. 4358/2019 (SUMMONS)		Krishnamurthy. L Vs Nagaraju K.H	Girish. V
Cases listed below are adjourned due to Covid 19				
2	C.C. 2842/2012 (STEPS)	15-02-2021	Sacred Heart Credit Co- op.Society Ltd Vs Aruldas	T.R.Yogeesh
3	C.C. 2095/2013 (STEPS)	15-02-2021	MS. Shriram Transport Finance Co., Ltd., Vs N.K. Manjunatha	
4	C.C. 4147/2014 (STEPS)	15-02-2021	MS Srirama Transport Finance Co. Ltd. Vs Manjuantha.K.	
5	C.C. 2705/2017 (EVIDENCE)	15-02-2021	Anand.H.T Vs H.r.Harisha	
6	C.C. 4284/2019 (SUMMONS)	15-02-2021	Sri Kanaka Pattina Sahakara Sangha Niyamitha Vs Ramesh	T K Jayaram
7	C.C. 4351/2019 (warrant to accused)	15-02-2021	Kanka Pattina Sahakara Sangha Niyamitha Vs Sumalatha.H.L.	T.K.Jayaram
8	C.C. 4356/2019 (SUMMONS)	15-02-2021	Narayanamurthy Vs Syed Haneef	Venkatesh K C
9	C.C. 4357/2019 (AWAIT SUMMONS AND NOTICE)	15-02-2021	Jayachandra Vs V. Narayanappa	V. Manjunatha
10	C.C. 4510/2019 (BODY WARRANT)	15-02-2021	Gopalakrishna H Vs Vijaya S	Basavaraja D
11	C.C. 4511/2019 (SUMMONS)	15-02-2021	Majahid ahamed Vs shashikiran .C	B.S. Doreswamy
12	C.C. 4513/2019 (SUMMONS)	15-02-2021	M/S Shriram Transport Finance Co., Ltd., Vs Harisha N.R.	Girish H.V

Prl. Civil Judge Jr.Divn and JMFC
Smt.Manju S(Incharge)
VI ADDL. CIVIL JUDGE AND JMFC VII COURT
Cause List Date: 18-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	C.C. 4627/2019 (STEPS)	15-02-2021	Shriram Transport Finance Company Ltd. Vs Ramalingappa	Girish. H.V
14	C.C. 4630/2019 (summons to accused)	15-02-2021	Mujahid Ahamed Vs Shashikiran.G	B.S.Doreswamy
15	C.C. 5144/2019 (SUMMONS)	15-02-2021	B.H. Manjaiah Vs K.Niranjan	K.S. Shivakumar
16	C.C. 5750/2019 (STEPS)	15-02-2021	Nagaraju.K.S. Vs Devarju	H.Nagaraju

Prl. Civil Judge Jr.Divn and JMFC
Smt.Manju S(Incharge)
VI ADDL. CIVIL JUDGE AND JMFC VII COURT
Cause List Date: 18-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11.00 AM to 02.00PM</u>				
1	O.S. 285/2006 (NOTICE)		Gangamma Vs Siddalingappa	PGR Exparte
2	O.S. 725/2009 (NOTICE)		M.Shivanandaiah Vs Mariyappa	T.N.Gururaja EX-PARTE
3	O.S. 291/2012 (HEARING)		K.N. Sarajmma Vs Lalchand	P.G.R. M.S.J.
4	O.S. 274/2013 (HEARING) IA/1/2013 IA/2/2013		Manjula Vs Shamshad Begum	R.P. Prakash
5	O.S. 217/2020 (Objections) IA/1/2020		Liyakhath ali Khan Vs Apsana Khanum	Inayath ulla Khan
6	O.S. 274/2020 (HEARING) IA/1/2020 IA/2/2020		Ningappa Vs K Prakash	Ramesh
7	EX 47/2020 (NOTICE)		Prashanthkumar Vs Kavitha	N Basavaraju
8	O.S. 552/2020 (Written statement and objection) IA/1/2020		Sardar Pasha Vs R.S Chidamani	K.C Rajanna
9	O.S. 651/2020 (SUMMONS)		Chikka Savitha B L Vs Chief Secretary	Shankaraiah R
10	O.S. 786/2020 (FIRST HEARING) IA/1/2020		Canara Bank represented by its present Chief Manager Vs Anitha Patil Alias Anitha B Patil Alias Anitha Bharatesh Patil	Jagadeeshappa

Cases listed below are adjourned due to Covid 19

11	O.S. 476/2013 (HEARING)	09-03-2021	Smt.Rangamma Vs The Chief Engineer, Tumkur	T.R.Ramesh Babu
12	O.S. 226/2014 (EVIDENCE) IA/1/2014	09-03-2021	Lalithamma Vs Thirupaalaiah	B.S.Doreswamy

Prl. Civil Judge Jr.Divn and JMFC
Smt.Manju S(Incharge)
VI ADDL. CIVIL JUDGE AND JMFC VII COURT
Cause List Date: 18-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	O.S. 123/2020 (STEPS)	09-03-2021	Canara Bank Vs Bhargav Himakuntla	Mohamed Afroze Ahamed
